

with reference to nutritional norms as well as food safety of supplementary nutrition food being provided under the Supplementary Nutrition Programme (SNP) of ICDS are adhered to and maintained properly. Existing laboratories are used for sample testing of SNP. Additionally, Government has outsourced analysis of supplementary food in 10% of the operational AWCs under ICDS to two not-for-profit NABL Accredited Laboratories on pilot basis for a period of one year. In addition to calorie and protein, parameters such as vitamins and minerals, toxic metals, pesticide residues, Aflatoxin, and shelf life etc. are also analyzed for avoiding sub-standard and infested food.

In addition, the State Governments have also been advised to get the SNP samples analyzed from NABL accredited State Government Laboratories to ensure that the food served to the beneficiaries confirms to the prescribed standards.

National level survey on drug abuse

*260. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that for the last many years, the World Drug Report has been reporting the same figures for prevalence of drug abuse in India;

(b) whether Government agrees that the prevalence of drug abuse has remained same in India for the last ten years, if so, whether Government has reliable and credible statistics for the same; and

(c) if so, whether Government is serious about conducting a national level survey which could generate the realistic picture of drug use scenario in India?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) and (b) The last National Survey on the extent, pattern and trend of drug abuse was conducted by United Nations Office on Drugs and Crime (UNODC) and Ministry of Social Justice and Empowerment, in the year 2000-2001 and its report was published in 2004. It was estimated that about 732 lakh persons in India were users of alcohol and drugs. Of these 87 lakh used Cannabis, 20 lakh used Opiates and 625 lakh were users of Alcohol. However the sample size being small (40,697 males within the age group of 12-60 years both in rural and urban areas) *vis-a-vis* the country's population, the estimates can at best be taken as indicative only. Thereafter, no National Survey on drug abuse has been conducted.

(c) Yes, Sir. In 2007 the Ministry had requested National Sample Survey Office (NSSO) to conduct a nationwide survey on extent, pattern and trend of alcohol and drug abuse. Accordingly, the NSSO had conducted a Pilot Survey in the cities of Amritsar, Imphal and Mumbai in March, 2010. The NSSO brought out the report of

the survey in January, 2011. On examination of the report of the pilot survey, certain issues relating to under-estimates, non-coverage of certain age groups etc. were raised and a more comprehensive and extended pilot survey was suggested.

At present, a working group has been constituted by Ministry of Statistics and Programme Implementation, with NSSO as nodal organisation to devise the modalities of advanced pilot survey in the States of Punjab and Manipur and to conduct the same. The NSSO has been requested to expedite the survey. It is proposed to conduct a nationwide survey, based on the experiences gained during the advanced pilot survey.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Specialists in Committee for Performance, Monitoring and Evaluation System

2031. DR. V. MAITREYAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government has appointed any monitoring committee for the 'Performance, Monitoring and Evaluation System' to monitor and check and evaluate the performance of Ministries/Departments;

(b) if so, the details thereof and the present composition of the committee; and

(c) whether Government is planning to include the eminent scientists and subject experts in the monitoring committee of each Department apart from the regular members from Government administrative set up, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) Performance Management Division has been set up in the Cabinet Secretariat to assist the Ministries in creating an enabling environment for result-oriented performance.

(b) At the beginning of a financial year, with the approval of the Minister-in-charge, the Ministries/Departments prepare a Results-Framework Document (RFD) consisting, *inter-alia*, of the objectives, targets and proposed actions. Committees of Experts have been set up to facilitate the preparation of RFDs. A separate Committee on Government Performance vets and reviews the RFDs and may even reset the goals, if necessary, taking into account the priorities at that point of time. The Committee on Government Performance comprises Cabinet Secretary, Finance Secretary, Expenditure Secretary, Secretary, Planning Commission, Secretary, Performance Management and Secretary of the Department concerned.